

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
LOK SABHA  
UNSTARRED QUESTION NO. 2710  
TO BE ANSWERED ON DECEMBER 22, 2022**

**FACILITIES TO STREET VENDORS**

**NO. 2710. SHRI RAM MOHAN NAIDU KINJARAPU:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- a) the list of urban vendors provided with identity cards in the year 2021-22, under National Urban Livelihoods Mission (NULM), State and district-wise;**
- b) the list and the details regarding the proposed projects for infrastructure development of vending zones in the country, State and district-wise;**
- c) the status of projects sanctioned, type of projects, cost incurred, deadlines and the reasons for delay, if any;**
- d) the list of areas in which training programmes and sessions on financial literacy for street vendors have been conducted during the last six years, year and State-wise;**
- e) the number of street vendors in Andhra Pradesh trained under the programmes and sessions on financial literacy for street vendors since 2013, district-wise; and**
- f) the number of street vendors who gained access to credit, under Self Employment Programme- Individual Enterprises (SEP-I) component of NULM, district-wise?**

**ANSWER**

**THE MINISTER OF STATE IN THE  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
(SHRI KAUSHAL KISHORE)**

- (a): The Support to Urban Street Vendor (SUSV), one of the component of the Deendayal Antyodaya Yojana – National Urban Livelihoods Mission (DAY-NULM), complements the implementation of the Street Vendors (Protection of Livelihood and Regulation of Street Vending) Act, 2014 by the States / Union Territories (UTs). Under SUSV, financial support is being provided, *inter-alia*, for identification of street vendors, issuance of Identity Cards and development of vending infrastructure etc.**

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**District-wise information of street vendors provided with identity cards is not maintained at the level of Ministry of Housing and Urban Affairs (MoHUA). However, State/UT-wise information, as received from States/UTs for year 2021-22, is at Annexure-I.**

- (b) & (c): The Street Vendors Act is being implemented by respective States/UTs by framing Rules, Scheme, Bye-laws and Plans for street vending as per provisions of the Act. As per, Section 21(1) of the Act, every local authority shall, in consultation with the planning authority and on the recommendations of the Town Vending Committee, once in every five years, prepare a plan to promote the vocation of street vendors covering the matters which includes determines of vending zones as restriction-free-vending zones, restricted vending zones and no-vending zones based on local conditions in their respective jurisdictions. As reported by States/UTs, a total of 13,403 vending zones have been identified as on 30.11.2022.**
- (d) & (e): The guidelines of SUSV prescribe that Urban Local Body (ULB) will organize sessions on financial literacy for identified street vendors with support of resource organization and field staff. The details of such sessions is not maintained at the level of MoHUA.**

**MoHUA is implementing Central Sector Scheme PM Street Vendor's AtmaNirbhar Nidhi (PM SVANidhi) Scheme since June 01, 2020 to facilitate collateral free working capital loan, to street vendors to restart their businesses adversely impacted due to Covid-19 pandemic. Digital integration of beneficiaries is an integral component of the Scheme. Beneficiaries are trained in debit and credit transactions within a week of loan disbursement by the Bank branches. To provide further impetus to it, 'Main Bhi Digital' campaign has been organized thrice i.e. from January 4 to February 28, 2021, July 1 to August 15, 2021 and from September 9 to November 30, 2021.**

**To honor the contribution of street vendors towards Indian economy and include them in the celebrations of Azadi ka Amrit Mahotsav - India's 75<sup>th</sup> year of Independence, 'SVANidhi Mahotsav' was organized from 09 July to 31 July 2022 across 75 cities of India. More than 50,000 street vendors were imparted with digital trainings, during the Mahotsav.**

**(f): Self Employment Programme (SEP), a component under DAY-NULM, focuses on financial assistance to individuals / groups of urban poor for setting up gainful self-employment ventures/ micro-enterprise, suited to their skills, training, aptitude and local conditions. Individual Micro-Enterprises and Group Enterprises are eligible for Bank loans upto ₹2 Lakh and ₹10 Lakh, respectively. Linking of Self Help Groups (SHGs) with banks has been emphasized under the Mission. Interest subsidy, over and above 7% rate of interest is paid to beneficiaries. Further, an additional 3 percent interest subvention is being provided to all Women SHGs who repay their loan in time.**

**District-wise information of Street vendors who received credit linkage under SEP is not maintained at the level of MoHUA. However, State/UT-wise information as received from States/UTs is at Annexure-II.**

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**ANNEXURE-I REFERRED TO IN REPLY TO PART (a) of LOK SABHA UNSTARRED QUESTION NO. 2710 TO BE ANSWERED ON DECEMBER 22, 2022.**

**STATE / UT-WISE NUMBER OF STREET VENDORS PROVIDED WITH IDENTITY CARDS DURING YEAR 2021-22**

<b>S. No.</b>	<b>State/Union Territory</b>	<b>No. of Street vendors</b>
<b>1</b>	<b>Andaman &amp; Nicobar Islands</b>	<b>670</b>
<b>2</b>	<b>Andhra Pradesh</b>	<b>7,590</b>
<b>3</b>	<b>Assam</b>	<b>513</b>
<b>4</b>	<b>Bihar</b>	<b>35,185</b>
<b>5</b>	<b>Chhattisgarh</b>	<b>1,367</b>
<b>6</b>	<b>Haryana</b>	<b>5,621</b>
<b>7</b>	<b>Himachal Pradesh</b>	<b>91</b>
<b>8</b>	<b>Jammu &amp; Kashmir</b>	<b>499</b>
<b>9</b>	<b>Jharkhand</b>	<b>1,495</b>
<b>10</b>	<b>Karnataka</b>	<b>8,023</b>
<b>11</b>	<b>Kerala</b>	<b>3,642</b>
<b>12</b>	<b>Madhya Pradesh</b>	<b>1,65,658</b>
<b>13</b>	<b>Maharashtra</b>	<b>3,033</b>
<b>14</b>	<b>Manipur</b>	<b>6,273</b>
<b>15</b>	<b>Meghalaya</b>	<b>30</b>
<b>16</b>	<b>Nagaland</b>	<b>47</b>
<b>17</b>	<b>NCT of Delhi</b>	<b>56,422</b>
<b>18</b>	<b>Odisha</b>	<b>2,417</b>
<b>19</b>	<b>Punjab</b>	<b>2,118</b>
<b>20</b>	<b>Rajasthan</b>	<b>3,236</b>
<b>21</b>	<b>Tamil Nadu</b>	<b>693</b>
<b>22</b>	<b>Telangana</b>	<b>43,162</b>
<b>23</b>	<b>Uttar Pradesh</b>	<b>29,785</b>
<b>24</b>	<b>Uttarakhand</b>	<b>3</b>
	<b>Total</b>	<b>3,77,573</b>

**ANNEXURE-II REFERRED TO IN REPLY TO PART (f) of LOK SABHA UNSTARRED QUESTION NO. 2710 TO BE ANSWERED ON DECEMBER 22, 2022.**

**STATE / UT-WISE NUMBER OF STREET VENDORS RECEIVED CREDIT LINKAGE UNDER SELF EMPLOYMENT PROGRAMME (SEP) FROM 01.04.2014 TO 14.12.2022**

<b>S. No.</b>	<b>States/UTs</b>	<b>Nos. of Street Vendors</b>
<b>1</b>	<b>Andhra Pradesh</b>	<b>4,099</b>
<b>2</b>	<b>Arunachal Pradesh</b>	<b>17</b>
<b>3</b>	<b>Assam</b>	<b>26</b>
<b>4</b>	<b>Bihar</b>	<b>349</b>
<b>5</b>	<b>Chhattisgarh</b>	<b>403</b>
<b>6</b>	<b>Delhi</b>	<b>6</b>
<b>7</b>	<b>Gujarat</b>	<b>366</b>
<b>8</b>	<b>Haryana</b>	<b>4</b>
<b>9</b>	<b>Himachal Pradesh</b>	<b>77</b>
<b>10</b>	<b>Jammu &amp; Kashmir</b>	<b>4</b>
<b>11</b>	<b>Jharkhand</b>	<b>297</b>
<b>12</b>	<b>Karnataka</b>	<b>181</b>
<b>13</b>	<b>Kerala</b>	<b>171</b>
<b>14</b>	<b>Madhya Pradesh</b>	<b>3,235</b>
<b>15</b>	<b>Maharashtra</b>	<b>1,846</b>
<b>16</b>	<b>Meghalaya</b>	<b>1</b>
<b>17</b>	<b>Mizoram</b>	<b>17</b>
<b>18</b>	<b>Nagaland</b>	<b>1</b>
<b>19</b>	<b>Odisha</b>	<b>121</b>
<b>20</b>	<b>Punjab</b>	<b>7</b>
<b>21</b>	<b>Rajasthan</b>	<b>209</b>
<b>22</b>	<b>Tamil Nadu</b>	<b>5,157</b>
<b>23</b>	<b>Telangana</b>	<b>855</b>
<b>24</b>	<b>Tripura</b>	<b>60</b>
<b>25</b>	<b>Uttar Pradesh</b>	<b>41</b>
<b>26</b>	<b>Uttarakhand</b>	<b>27</b>
<b>27</b>	<b>West Bengal</b>	<b>19</b>
<b>28</b>	<b>Puducherry</b>	<b>4</b>
	<b>Total</b>	<b>17,600</b>